

(W)

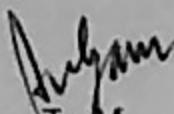
O.A. 396/07

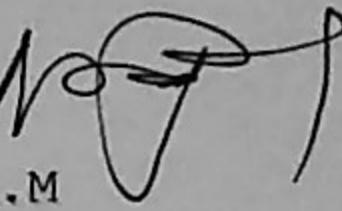
11.4.2008.

Hon'ble Mr. N.D. Dayal, A.M
Hon'ble Mr. A.K. Gaur, J.M

List revised. None for the applicant. The O.A. is dismissed in default and for non-prosecution.

Shri S.P. Sharma, learned counsel for the respondents.


J.M


A.M

Manish/-